

IN THE HIGH COURT OF JHARKHAND AT RANCHI
L.P.A. No. 238 of 2014

The State of Jharkhand Appellant
Versus
Chandra Deo Mahto & Anr. Respondents

CORAM : **HON'BLE THE CHIEF JUSTICE**
 HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : Mr. Ravi Kerketta, A.C. to A.A.G.-IV
For the Respondents : Mr. Baban Prasad, Advocate

Oral Order
11 / Dated 08.09.2021

As prayed on behalf of the appellant on the ground of bereavement in the family of the learned counsel, let this matter be listed on 29.09.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)